

Annexure – 5

Name of the corporate debtor: Grandstar Realty Private Limited ; Date of commencement of CIRP:26.09.2023 (Order served to IRP dated 29.09.2023); List of creditors as on: 24.12.2024

List of operational creditors (Workmen)  
(Amount inl NR)

| S.No. | Name of authorised representative, if any | Name of work man | Details of claim received |                | Details of claim admitted |                 |                        |                                      | Amount of contingent claim | Amount of any mutual dues, that may be set-off | Amount of claim under verification | Amount of claim not admitted | Remarks, if any |
|-------|-------------------------------------------|------------------|---------------------------|----------------|---------------------------|-----------------|------------------------|--------------------------------------|----------------------------|------------------------------------------------|------------------------------------|------------------------------|-----------------|
|       |                                           |                  | Date of receipt           | Amount claimed | Amount of claim admitted  | Nature of claim | Whether related party? | % voting share in CoC, if applicable |                            |                                                |                                    |                              |                 |
|       |                                           |                  |                           |                |                           |                 |                        |                                      |                            |                                                |                                    |                              |                 |

NA